

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

ORDER

Dated, Shillong ²⁵ April, 2017

No. HCM.II/166/2014/Estt/ 1441

For proper administration of Justice, the High Court of Meghalaya is pleased to order that in relation to POCSO matters the Link Courts, in the absence of Presiding Officer of the Special Court, shall be as follows:-

Name of Court	Link Court
Special Judge POCSO Cases, Shillong	Special Judge POCSO Cases, Nongpoh
Special Judge POCSO Cases, Nongpoh	Special Judge POCSO Cases, Jowai
Special Judge POCSO Cases, Jowai	Special Judge POCSO Cases, Nongpoh
Special Judge POCSO Cases, Nongstoin	Special Judge POCSO Cases, Shillong
Special Judge POCSO Cases, Tura	Special Judge POCSO Cases, Williamnagar
Special Judge POCSO Cases, Williamnagar	Special Judge POCSO Cases, Tura

It is also provided that in the absence of the officer in the link court too, the urgent work of the Special Court shall be dealt with by such officer as may be authorized by the High Court.

BY ORDER

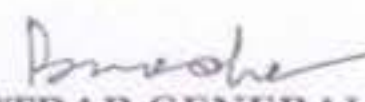

REGISTRAR GENERAL

Memo.No.HCM.II/166/2014/Estt/ 1441A

Dated ²⁵ April, 2017

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for his lordships information.
2. The P.S to Hon'ble Mr.Justice S.R.Sen, Judge, for his Lordship's information.
3. The P.S to Hon'ble Mr.Justice V.P.Vaish, Judge, for his Lordship's information.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information.
5. The District & Sessions Judge, East Khasi Hills District, Shillong for favour of information and necessary compliance.
6. The District & Sessions Judge, West Khasi Hills District, Nongstoin for favour of information and necessary compliance.
7. The District & Sessions Judge, Ri-Bhoi District, Nongpoh for favour of information and necessary compliance.
8. The District & Sessions Judge, West Jaintia Hills District, Jowai for favour of information and necessary compliance.
9. The District & Sessions Judge, East Garo Hills District, Williamnagar for favour of information and necessary compliance.
10. The District & Sessions Judge, West Garo Hills District, Tura for favour of information and necessary compliance.
11. Office File.


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